

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 08-11-2021 TO 19-11-2021

S. NO	APPEAL NO.	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	ST/52900/2016	ST/A/51921/2021	9/11/2021	10/11/2021
2	ST/53050/2016	ST/A/51923/2021	9/11/2021	10/11/2021
3	ST/52007/2016	ST/A/51924/2021	9/11/2021	10/11/2021
4	AD/50461/2021	AD/A/51899/2021	11/11/2021	15/11/2021
5	AD/50748/2021	AD/A/51912/2021	11/11/2021	15/11/2021
6	AD/50779/2021	AD/A/51913/2021	11/11/2021	15/11/2021
7	AD/51048/2021	AD/A/51914/2021	11/11/2021	15/11/2021
8	AD/51049/2021	AD/A/51915/2021	11/11/2021	15/11/2021
9	AD/51050/2021	AD/A/51916/2021	10/11/2021	15/11/2021
10	C/50927/2020	C/A/51931/2021	11/11/2021	15/11/2021
11	ST/50126/2016	ST/A/51930/2021	11/11/2021	15/11/2021
12	AD/51051/2021	AD/A/51917/2021	10/11/2021	15/11/2021
MISC ORDER				
1	C/51629/2019	MO/50151/2021	2/11/2021	8/11/2021
2	C/50195/2020	MO/50154/2021	9/11/2021	10/11/2021
3	C/50196/2020	MO/50155/2021	9/11/2021	10/11/2021
4	C/50618/2020	MO/50156/2021	9/11/2021	10/11/2021
5	AD/50864-50865/2021	SO/50149-50150/2021	11/11/2021	15/11/2021
6	C/50641/2021	MO/50157/2021	15/11/2021	16/11/2021
7	AD/51490/2021	MO/50138-50139/2021	17/11/2021	17/11/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

[Handwritten signature]

[Handwritten signature]
 DEPUTY REGISTRAR / AR